## Increasing investment under Smart Cities Mission

1160. SHRI PRASHANTA NANDA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state whether Government would consider increasing the share of investment under the Smart Cities Mission for solid waste management and storm water drainage issues?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): No, Sir. There is no such proposal to increase the share of investment for solid waste management and storm water drainage issues, under Smart Cities Mission.

## Number of people waiting for flats in Delhi-NCR

1161. DR. SANTANU SEN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number of people who are currently waiting for their flats in Delhi-NCR despite having paid full or substantial amount to builders;

(b) what action Government proposes to take in this regard; and

(c) whether there is a time line within which they cound expect either possession or refund?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) Ministry of Housing and Urban Affairs does not maintain data of housing projects. Under the provisions of the Real Estate (Regulation and Development) Act, 2016, (RERA), the Real Estate Regulatory Authority of the concerned State/Union Territory is required to publish and maintain a website of records of relevant details of all real estate projects for which registration has been given for public viewing. The time period within which promoter undertakes to complete the project is also to be declared by him at the time of registration of project.

RERA also, *inter alia*, makes the promoter liable for refund of amount, with interest and compensation, in applicable cases, in accordance with the relevant provisions, in case the promoter fails to complete or is unable to give possession of the apartment, plot or building as per the terms of the agreement for sale.

A High Level Committee was constituted by Government of Uttar Pradesh under the chairmanship of Secretary, Ministry of Housing and Urban Affairs to redress the issues of home-buyers and other affected parties of NOIDA, Greater NOIDA and